

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1804
ANSWERED ON:23.03.2012
COMMITTEE ON BLACK MONEY
Badal Harsimrat Kaur;Owaisi Shri Asaduddin

Will the Minister of FINANCE be pleased to state:

- (a) whether a Committee constituted by the Government to examine ways to strengthen laws to curb generation of black money in India, its illegal transfer abroad and its recovery, has since submitted its report to the Government;
- (b) if so, the recommendations made by the Committee;
- (c) the follow-up action taken by the Government thereon; and
- (d) if not, the reasons therefor and the time by which the report is likely to be submitted by the Committee?

Answer

TO BE ANSWERED BY THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (Shri S.S.PALANIMANICKAM)

- a) No Sir.
- b) Does not arise in view of reply to part (a) above.
- c) Does not arise in view of reply to parts (a) and (b) above.
- d) The tenure of the Committee is extended upto 31st March, 2012.